

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:3863  
ANSWERED ON:19.12.2005  
PHOSPHATE PLANT  
Tripathy Shri Braja Kishore

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether Indian Farmers Fertilizers Co-operative Limited (IFFCO) has acquired a phosphate plant at Paradip;
- (b) if so, the details thereof;
- (c) the existing production capacity of the said plant;
- (d) whether the Government proposes to renovate and modernize the said plant;
- (e) if so, the details thereof alongwith estimated expenditure likely to be incurred thereon;
- (f) the time by which the modernization process is likely to be completed; and
- (g) the manner in which the problems of workers of the plant will be addressed by the IFFCO?

**Answer**

THE MINISTER OF CHEMICALS & FERTILIZERS & MINISTER OF STEEL ( SHRI RAM VILAS PASWAN )

(a) & (b): IFFCO is in the process of acquiring the Phosphatic Fertiliser Complex of Oswal Chemicals and Fertilizers Ltd. (OCFL) at Paradeep, Orissa. The Agreement to Sell was signed between IFFCO and OCFL and necessary legal formalities are under way to complete the transaction.

(c): The existing production capacity of Phosphatic Fertiliser Complex at Paradeep is 7000 tonnes per day (TPD) Sulphuric Acid, 2650 TPD Phosphoric Acid (P<sub>2</sub>O<sub>5</sub>) and 19.2 Lakh tonnes per annum DAP/NPK fertilizers.

(d): No Sir.

(e) & (f): Does not arise.

(g): All the employees covered by the Industrial Disputes Act, 1947 will be retained by IFFCO. However, in accordance with the provisions of the Agreement, all past dues of workers upto 30.09.2005 are payable by OCFL and IFFCO has taken over the liability of workers w.e.f. 01.10.2005.